

(b) if so, the details thereof and the time by which it will be commissioned; and

(c) the total outlay and the target set for implementation of Namrup IV project during Eleventh Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) The plan for setting up of new brown field project as Namrup- IV under Brahmaputra Valley Fertilizer Corporation Limited (BVFCL) has not been finalized yet.

(b) Does not arise.

(c) No outlay or target has been set during Eleventh Plan period for implementation of Namrup-IV project.

Small and medium pharma sector

2916. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government is aware that various Departments lack coordination and mutual acceptability leading to taking decisions in isolation, whereby threatening the very existence of small and medium pharma industry in the country;

(b) whether Government is also aware that small and medium scale pharma sector is scattered and unorganized, due to which the lobby of large-scale pharma units is dominating government policies and huge financial funds are required for survival of SME pharma sector's quest to maintain providing quality medicines at affordable prices to the people; and

(c) the reaction of Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) The Central Government Ministries/Departments whenever required while formulating the policies including those for small and medium pharma industry, have consultation amongst themselves.

(b) and (c) The Department of Pharmaceuticals in collaboration with the Ministry of MSME has introduced a Scheme for Schedule W Compliance by SSI Units in Pharma Sector under the overall umbrella of Credit Linked Subsidy Scheme(CLOSS). Under the Scheme, the Pharma SSI

units are eligible to get 15% (upto Rs. 15.00 lakhs) upfront capital subsidy on an institutional finance for an amount upto Rs. 1.00 crore to be availed by them for inclusion of well established and improved technology to make themselves Schedule W Compliant. To widely disseminate information on the Scheme, this Department had held State level Awareness Building Workshops (ABWs) in 9 pharma clusters at Goa, Mumbai, Baddi, Chennai, Hyderabad, Ahmadabad, Indore, Dehradun and Bangalore. This subsidy of 15% (upto Rs. 15.00 Lakhs) is also admissible to new Pharma Manufacturing Units.

Assistance provided by NIPER

2917. PROF. ALKA BALRAM KSHATRIYA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the services, assistance, projects, advisory consultation being provided by National Institute of Pharmaceutical Education and Research (NIPER), Mohali to help small and medium scale pharma industry in their pursuit to develop low cost technologies to provide quality medicines at affordable prices to people; and

(b) the amount of funds that have been allocated by the Government to NIPER to meet the requirements of reengineering of patented drugs, use of green chemistry to reduce environmental problems, enhancing technical capabilities in manufacturing and analytical methods, educational training, etc. to meet the challenges of new regulations under the Drugs and Cosmetics Act?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) National Institute of Pharmaceutical Education and Research (NIPER), SAS Nagar, Mohali established a Small and Medium Pharmaceutical Industry Centre (SMPIC) on 23-02-2009. The Centre has organized 5 training programs on Good Manufacturing Practices (GMP) / Good Laboratory Practices (GLP) for Drugs and Pharmaceuticals for Small & Medium Enterprises (SME) Pharma companies. Apart from these training programs, SMPIC is continuously imparting hands-on practical training on the essential analytical instruments like HPLC, GC, AAS to the analytical staff from SME Pharma and as on date 203 persons have been trained. (b) No separate funds have been allocated.